Suppl. Cause List No. 2 Sr. No. 2

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CrlM No. 1481/2019 in Crl A(s) No. 48/2019

Ghulam Mustafa and another

...Applicant(s)

Through :- Mr. P.N Raina, Sr. Advocate with Mr. J.A Hamal, Advocate.

UT of J&K

...Non-applicant(s)

Through :- Mr. Aseem Sawhney, AAG

ASHMIP

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

GH ORDER

Objections have been filed.

Heard both the sides.

v/s

Reserved for orders.

(PUNEET GUPTA) JUDGE

Jammu 05.06.2020 Shammi